

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00181/2019

Dated Monday the 18th day of February Two Thousand Nineteen

**CORAM: HON'BLE MR. R. RAMANUJAM, Member (A)
HON'BLE MR. P. MADHAVAN, Member (J)**

Abdul Majeeth
Ramanujapuram, Mumtaj Colony
Chozhapuram Post
Kumbakonam 612 508
Thanjavur District.

... Applicant

By Advocate M/s. T. Banumathy

Vs

1. The Union of India
Rep. by the General Manager
Southern Railway
Park Town, Chennai – 600 003.

2. The Divisional Personnel Officer
Tiruchirappalli Division
Southern Railway
Tiruchirappalli – 1.

... Respondents

By Advocate Mr. P. Srinivasan

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

Heard. The applicant has filed this OA seeking the following reliefs:

"i. To call for the applicant's service records and persnal file and direct the respondents to consider the applicant's representation dated 25.09.2017/23.10.2017 sent to the respondents on 14.11.2017 and pass orders sanctioning compassionate allowance in favour of the applicant and to grant such other appropriate relief; and

ii. to grant such other further reliefs that this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice."

2. It is stated that the applicant had made a representation regarding his grievance on 23.10.2017 which is still pending for consideration. Learned counsel for the applicant would submit that the applicant would be satisfied if the respondents are directed to consider the representation within a time limit to be stipulated by this Tribunal.

3. Mr. P. Srinivasan takes notice for the respondents.

4. Keeping in view the limited relief sought and without going into the substantive merits of the case, we deem it appropriate to direct the respondents to consider Annexure A5 representation dt. 23.10.2017 in accordance with law and pass a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.

5. OA is disposed of at the admission stage.

(P. Madhavan)
Member(J)

(R. Ramanujam)
Member(A)

18.02.2019

SKSI